

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 21 OF 2017 &
IA NO. 53, 120 OF 2017**

Dated: 3rd March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Indian Oil Corporation Ltd. ...Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Tannishtha Singh

Counsel for the Respondent(s) : Mr. Prashant Bezboruah
Mr. Sumit Kishore for R-1

Mr. R. Sudhinder
Mr. Siladitya Chatterjee for R-2

ORDER

As agreed by learned counsel for the parties, list the matter
on **24.03.2017.**

(B.N. Talukdar)
Technical Member (P&NG)
Ts/vg

(Justice Ranjana P. Desai)
Chairperson